



Government of Jammu and Kashmir  
**Horticulture Department**  
Civil Secretariat, **Jammu/** Kashmir.

**Notification**  
**Jammu** 22<sup>nd</sup> **of January, 2019**

SRO **68** .- In exercise of the powers conferred by section 19 of the insecticides Act, 1968, (Central Act No. 46 of 1968), the Government hereby appoints the following persons as Insecticide Analysts in the Pesticide Testing laboratories at Jammu and Srinagar for the State of Jammu & Kashmir for the purpose of the said Act.

| S.No.   | Name of the official | Designation                       |
|---|----------------------|-----------------------------------|
| <b>Pesticide Testing Laboratory, Jammu</b>              |                      |                                   |
| 1.  | Puvinder Gupta       | Horticulture Development Officer. |
| 2.  | Sushma Devi          | Horticulture Development Officer. |
| <b>Pesticide Testing Laboratory, Rajbagh, Srinagar.</b> |                      |                                   |
| 1.  | Azfar Bashir Nanda   | Horticulture Development Officer. |

**By order of the Government of Jammu and Kashmir.**

  
(Manzoor Ahmad Lone) IAS  
Secretary to the Government  
Dated: **22.01.2019**

No. Horti/148/2014

Copy to the:

1. Director Horticulture, Kashmir.
2. Director Horticulture, Jammu.
3. Director Archives, Archaeology and Museums, J&K.
4. Director Law Enforcement, Agriculture Production Department, Civil Secretariat, Jammu.
5. OSD with Hon'ble Advisor (K).
6. Concerned Officers.
7. Pvt. Secretary to the Secretary to the Government, Horticulture Department.
8. Government order file/ Stock file.